

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

No.HHC/Admn.2(21)/82-V-

Dated: 30.06.2016

OFFICE ORDER

In exercise of the powers vested under Article 229 of the Constitution of India read with Rule 4, of the Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Promotion, Conditions of Service, Conduct & Appeal) Rules, 2015, Hon'ble the Chief Justice has been pleased to appoint the following candidates as Clerks/Proof Readers, on temporary basis, in the **Pay Band of ₹.5910-20200/- + ₹.1900/- Grade Pay + ₹.400/- Secretariat Pay with initial start of ₹.7810/-** and usual allowances, with immediate effect :-

Sl. No.	Roll No.	Name & Address of the Appointee(s)
1	121230	Mr. Navdeep Kumar, Sh. Layak Ram, Near DC Office, Dhobi Ghat Road, Solan HP-173212
2	123298	Ms. Pratibha Verma, Sh. Pratap Singh Verma, Vill-Badhai, P.O. Taradevi, Shimla-171010.
3	120976	Mr. Aseem Mehta, Sh. J.S. Mehta, Ankur Niwas, Below Ali Manzil, Sanjauli, HP Shimla-171006.
4	121839	Mr. Nitin Sharma, Sh. Hem Chand Sharma, Village Badash Tulsi Niwas, Below Shankli Room No.1, HP, Shimla - 171 003.
5	122442	Mr. Saurabh Trivedi, Sh. Mohinder Pal Trivedi, V S Kumra, H.No.21, Alley No.14, The Mall Shimla, HP -171 001.p
6	120837	Mr. Ajit Singh, Sh. Raj Kumar, Ward No.10, House No.127, Ramnagar, Hamirpur, H.P. - 177 001.
7	125586	Ms. Radha Devi, Sh. Amar Chand, Ram Bhawan, Near Grace Villa, Annadale, Shimla -171 003.

The above appointments are made subject to the fulfillment of the following terms and conditions:-

1. Appointees shall furnish the following certificates:-

- A Medical Fitness Certificate from the Medical Authority concerned, to whom, reference will be made by the Registry;
- Attested copies of all the certificates/testimonials, in support of date of birth and educational qualifications etc. are to be furnished at the time of joining. Original certificates are also required to be produced at the time of joining.

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